NOTICE

In continuation of the Notification dated 25.04.2023 and notice dated 29.04.2023 regarding Summer Vacation 2023, it is hereby notified for the information of Advocates and Parties in person that **the Hon'ble Shri. Justice Rajesh S. Patil** has issued the following directions :-

(i) The Court will sit on 8th May 2023 (Monday) to 12th May 2023 (Friday);

(ii) Advocates/parties are directed to submit praecipe for urgent hearing on the previous working day by 3:00 p.m. to the Court Associate/Sheristedar. No praecipe shall be entertained after 3:00 p.m. on the previous working day as the cause list of the matters to be heard urgently will be notified for the next day;

(iii) The Praecipe to contain a gist of the matter in one paragraph and the cause for urgent listing in the second paragraph with the relevant dates, viz., cause of action, lodging date, previous order, if any.

Date : 3rd May 2023

By Order

Sd/-

(S.B. Bhansali)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-

(S.R. Agrawal)
Registrar (Judl.-II)
High Court (A.S.), Bombay